

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

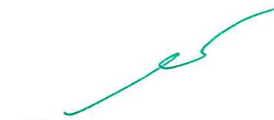
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 90/15	TP 14/17	For hearing	433	PPG Asian Paints Pvt. Ltd. Vs Metal Closures Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	K C SUDARSHAN 9945 778664	Advocate for Petitioner	K C Sudarshan.

ORDER

Counsel for Petitioner is present. He is directed to comply the objections raised by the Registry which are noticed after examining the Form-V filed by him. For compliance list it on 27/11/2017.


Member (T)


Member (J)